| Annexure 5 | | | | | | | | | | | | | | | |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| Name of the Corporate debtors: M/s.Sri Gangadhara Steels Limited : Date of Commencement of Liquidation: 11.12.2018 : List of stakeholders as on 20.03.2021 | | | | | | | | | | | | | | | |
| List of operational creditors ( Government Dues) | | | | | | | | | | | | | | | |
| **S No** | **Department** | **Government** | **Identification No** | **Details of claims received** | | **Details of claim admitted** | | | | **% share in total amount of claims admitted** | **Amount of contingent claim** | **Amount of any mutual dues, that may be set off** | **Amount of claim rejected** | **Amount of claim under verification** | **Remarks if any** |
| | | | | **Date of Receipt** | **Amount Claimed** | **Total amount of claim admitted** | **Nature of claim** | **Amount covered by lien or attatchment pending disposal** | **Whether lien / attatchment removed? (Yes /No)** | | | | | | |
| 1 | Principal Commissioner of Central Tax | Income Tax department | 10 | 02.01.2019 | 2856933 | 2856933 | Form G | Nil | N/A | 1 | - | - | - | - | |
| 2 | A P E D C Ltd. | Electricity department | 11 | 09.01.2019 | 86497141 | 86497141 | Form G | Nil | NA | 20 | - | - | - | - | |
| 3 | Assistant Commissioner (ST) | State Taxes Department Government of Andhra Pradesh | 12 | 08.02.2019 | 47350243 | 47350243 | Form G | Nil | NA | 11 | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | - | - | - | - | |
| | | | | | | | | | | | | | - | | |
| | **Sub Total** | | | | **13,67,04,317** | **13,67,04,317** | | | | **32** | | | **0** | | |